COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 319 OF 2016 &</u> IA NO. 665 OF 2016 & IA NO. 536 OF 2017

Dated: 2nd July, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Simhapuri Energy Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam for

Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>13.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk